

**Title:** Introduction of Farmers (Removal of Indebtedness) Bill, 1998.

15.50 hrs.

SHRI VAIKO (SMAKASI): Sir, I beg to move for leave to introduce a Bill to provide for settling of farmers loans taken from banks and other financial institutions and to lay guidelines for regulating loans to farmers by such banks and institutions and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for settling of farmers loans taken from banks and other financial institutions and to lay guidelines for regulating loans to farmers by such banks and institutions and for matters connected therewith."

The motion was adopted.

SHRI VAIKO (SMAKASI): Sir, I introduce the Bill.

---